

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/393/2020
NAME OF PETITIONER	:	TVS Automobiles Solutions Pvt Ltd
NAME OF RESPONDENT	:	KPN Travels Solutions Pvt Ltd
SECTION	:	Sec 9 Of IBC 2016

ORDER

The Petitioner is represented by Ld. Counsel Mr. Krishna Srinivasan and the Respondent is represented by Ld. Sr. Counsel Mr. E. Om Prakash for Ld. Counsel Mr. Narasiman Varman through video conferencing mode.

Heard submissions. Both the parties are permitted to file written submissions, if any, within ten days' period from today.

Order stands **reserved**.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**